

the quantity of synthetic substitutes of jute products being imported during 1991-92?

**THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT):** Synthetic raw material is used for the manufacture of a variety of end products hence it is not possible to quantify the extent of its imports for manufacture of substitutes to jute products.

**Income Tax Clearance Certificates to NRIS**

**2854. SHRI P.G. NARAYANAN:** Will the Minister of FINANCE be pleased to state:

(a) whether the Government are encouraging Non-resident Indian's to establish industries in the country;

(b) whether NRIs have to obtain Income-tax Clearance Certificate when they stay in India for over three months;

(c) whether the Government are aware that it is difficult for Non-resident Indians to complete the formalities to establish industry, which involves a lot of work within the period of three months;

(d) if so, whether the Government propose to extend the period of their stay beyond three months;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR):** (a) Yes, Sir.

(b) and (c). Under Section 230 of Income-tax Act, persons domiciled in India were required to obtain clearance from direct tax authorities if the period of their stay

in India exceeded ninety days. This period has since been extended to 120 days by the Department of Revenue by a Notification dated 13th March, 1990.

(d) No, Sir.

(e) and (f). Does not arise.

[*Translation*]

**Production of Defence Clothing in Ordnance Clothing Factory, Shahjahanpur**

**2855. SHRI SATYA PAL SINGH YADAV:** Will the Minister of DEFENCE be pleased to state:

(a) whether as per report of Quality Control Department the quality of Defence clothing produced by the produced by the private sector factory has deteriorated in comparison to the production made by the ordnance clothing factory, Shahjahanpur;

(b) if so, whether the Government propose to arrange the re-production of those 18 items in this factory which were withdrawn in 1986; and

(c) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR):** (a) The Directorate General Quality Assurance (DGQA) is responsible for ensuring quality of clothing supplied to the Defence Services. From the reports received from this organisation, it is not possible to draw any generalised conclusion that the quality of Defence clothing produced by the Private Sector has deteriorated in comparison to the production made by the Ordnance Clothing Factory, Shahajahanpur.